

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:480  
ANSWERED ON:24.02.2011  
IMPLEMENTATION OF PMGSY  
Kaswan Shri Ram Singh

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether implementation of all the phases of work under the Pradhan Mantri Gram Sadak Yojana have been completed in Rajasthan;
- (b) if not, by when the same will be completed;
- (c) whether any proposal pertaining to the Pradhan Mantri Gram Sadak Yojana has been received from the above State Government and is pending with the Union Government;
- (d) if so, the details thereof, district-wise; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) & (b): No, Sir. Rural Road is a State subject and PMGSY is a one-time special intervention of Central Government to improve the Rural Infrastructure through construction of roads. The rural roads under PMGSY are constructed, maintained and owned by the respective State Government. In case of the delay, the relevant provisions of the Standard Bidding Document call for levying of liquidated damages and in case of persistent delay, the termination of contract is attracted. Any escalation in cost due to time overrun is to be borne by the State Government.

(c) to (e): The proposals were sent by the State of Rajasthan for revision of Core network, with habitation as a unit and approval of projects. `In principle` approval has been accorded to eligible proposals.